

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/106 & 107/CAA/2017  
NAME OF THE TRANSFEROR : ASCENDAS INDIA PVT LTD  
NAME OF THE TRANSFERRE : ASCENDAS SERVICES INDIA PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) PAWAN JHABAKH  
FOR HARISHANKAR MANI

COUNSEL FOR  
THE PETITIONER  
COMPANIES

*K.P. Anantha Padmanabha Swamy*

ORDER

Heard the counsel. Order is reserved.

SD/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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